

CENTRAL INFORMATION COMMISSION
Club Building (Near Post Office)
Old JNU Campus, New Delhi - 110067
Tel: +91-11-26161796

Decision No. CIC/SG/C/2009/001708/7139
Complaint No. CIC/SG/C/2009/001708

Complainant : Ms. Snehlata
WZ-44A, First Floor,
Room No.-1 (Near O.B.C Bank)
Palam Village, New Delhi-110045

Respondent : Public Information Officer
SDM (Najafgarh)
O/o the Sub-Divisional Magistrate
GNCTD, SDM Office Complex
Najafgarh, New Delhi

Facts arising from the Complaint:

Ms. Snehlata had filed a RTI application with the PIO, O/o the ADM (SW), GNCTD on 06/08/2009 asking for certain information. However on not having received the information within the mandated time, the Complainant filed a complaint under Section 18 of the RTI Act with the Commission. On this basis, the Commission issued a notice to the PIO, O/o the ADM (South West), GNCTD, Kapashera on 15/12/2009 with a direction to provide the information to the Complainant and further sought an explanation for not furnishing the information within the mandated time.

The Commission received a letter dated 16/01/2010 from the SDM (Najafgarh) wherein it has been stated that information has been provided to the Complainant vide letter(s) dated 04/11/2009 and 08/01/2010 through Executive Magistrate/Tehsildar, Palam.

Decision:

The Complaint is disposed off.

Further, the Commission warns the PIO to ensure that information is given to applicants within 30 days as mandated under Section 7 (1) of the RTI Act, 2005.

Notice of this decision be given free of cost to the parties.

Shailesh Gandhi
Information Commissioner
12/03/2010

(In any correspondence on this decision, mention the complete decision number.)(SP)

